

(8)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

C.A.560/97.

Dt. of Decision : 07-01-99.

A.Hanumantha Rao

.. Applicant.

Vs

1. The General Manager,
Hyderabad Telecom District,
Hyderabad.
2. The Director (Maintenance),
S.T.S.R.Telecommunications,
Saifabad, Hyderabad.
3. The Director General of
Telecommunications, Dak Tar
Bhavan, New Delhi-110 005.
4. The Divisional Engineer,
Microwave Maintenance,
Telecommunications,
Hyderabad-50.
5. The General Manager (Maintenance),
Southern Telecom Region,
Bangalore-1.
6. The Chief General Manager,
Microwave Maintenance,
Telecommunications, A.P.Circle,
Hyderabad.Sec'bad.

.. Respondents.

Counsel for the applicant : Mr.S.Ramakrishna Rao

Counsel for the respondents : Mr.V.Bhimanna, Addl.CGSC.

CORAM:-

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (JUDL.)

R

D

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ORDER

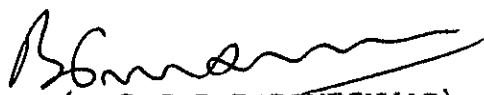
ORAL ORDER (PER HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.))

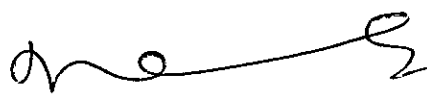
Heard Mr.S.Ramakrishna Rao, learned counsel for the applicant and Mr.V.Bhimanna, learned counsel for the respondents.

2. The applicant in this OA is a Chowkidar in the Microwave Maintenance Organisation in Microwave Station at Banjara Hills, Hyderabad.

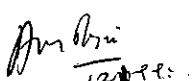
3. The relief asked for in this OA is same as the contention and relief asked for in OA.427/97. OA.427/97 has been disposed of to-day. In view of the similarity in both the OA, this OA is also disposed of directing the respondents to follow the directions given in OA.427/97.

4. The OA is ordered accordingly. No costs.


(B.S.JAI PARAMESHWAR)
MEMBER(JUDL.)


(R. RANGARAJAN)
MEMBER(ADMN.)

Dated : The 7th January, 1999.
(Dictated in the Open Court)


12/1/99

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COPY TO:-

1. HON'J
2. HHRP M(A)
3. HBSJP M(J)
4. D.R.(A) ✓
5. SPARE ✓

25/1/99

IST AND IIND COURT

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD.

~~THE HON'BLE MR. JUSTICE D.H.NASIR :~~
~~VICE CHAIRMAN~~

~~THE HON'BLE MR. H. RAJENDRA PRASAD :~~
~~MEMBER (A)~~

~~THE HON'BLE MR. R. RANGARAJAN :~~
~~MEMBER (A)~~

~~THE HON'BLE MR. B. S. JAI PARAMESWAR :~~
~~MEMBER (J)~~

DATED: 7-1-99

~~ORDER / JUDGMENT~~

~~M.A./R.A./C.P.NO.~~

In

O.A. NO. 560/97

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED

DISPOSED OF WITH DIRECTIONS
DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

SRR

(10 copies)

